

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB- 2414/ND/2019
CA-1423/ C-V/ND/2020

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

Vs

Stockflow Express Pvt Ltd

....Applicant

....Respondent

SECTION

U /s. 9 of (IBC)

Order delivered on 25.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alok Kaushik for IRP

For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **24.03.2020**.

sdl -

(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)